

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 770/2017

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

VIPIIN

Respondent(s)

[ORIGINAL RECORDS (PHYSICAL FORM) HAVE BEEN RECEIVED]

Date : 25-02-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) Mr. Abhishek Saket, Adv.
Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.
Ms. Rupali, Adv.

For Respondent(s) Mr. Nikhil Goel, Sr. Adv./AC
Mr. Ashutosh Gadhe, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Let soft copy of the records be provided to the learned Amicus Curiae. The name of Mr. Ashutosh Gadhe, Advocate, learned AOR, be updated in the records to assist the learned Amicus in the instant case.
2. Adjourned to 08th April, 2026.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)